

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KAMACHI INDUSTRIES LIMITED Date of Commencement of Liquidation: 20-09-2023; List of Stakeholders as on Date: 06-06-2024; Name of IP: Mr. Mahalingam Suresh Kumar; Process Number: 1; Last 5 digit of registration number: 10217

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	22327272929	5	22327272929		0		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	99	5278998	99	5165023		113975		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	40	75989521	40	67511161		8478360		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	8	1466283570	8	838050106		628233464		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	48	157670694	48	62029948		95640746		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	10	15602000	10	15602000		0		<a href="#">Annexure 9</a>
Total		210	24048097712	210	23315631167		732466545		